

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 22.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit 1047/18	Mrs. Janakben Ramniklal Vs MCGM	NM for hearing	Adv.Rubia Taneja	
2	Suit-1048/18	Mrs. Shobha Umesh Shetty Vs MCGM	NM for hearing	Adv.Rubia Taneja	
3	Suit-3111/19	Shri. Ailappa Munugala Dayakar Vs MCGM	NM for hearing	Adv. Jayesh S. Kalanke	